

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 12.08.2020.**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>NOTICE</u></p> <p>1) R.A.235/2020</p>	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.182/2019 2) S.C.192/2019</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>3) S.C.114/2015</p> <p style="text-align: center;"><u>FOR REPLY</u></p> <p>4) S.C.260/2018</p> <p style="text-align: center;"><u>TO HEAR</u></p> <p>5) S.C.15/2019</p> <p style="text-align: center;"><u>HEARING</u></p> <p>6) Crl.Misc.847/2020 7) Crl.Misc.858/2020 8) Crl.Misc.884/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>9) Crl.Misc.767/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>OBJECTION</u></p> <p>1) Crl.Misc.849/2020 2) Crl.Misc.873/2020 3) Crl.Misc.875/2020 4) Crl.Misc.881/2020</p> <p style="text-align: center;"><u>ORDER</u></p> <p>5) Crl.Misc.788/2020 6) Crl.Misc.851/2020 7) Crl.Misc.865/2020</p> <p style="text-align: center;"><u>JUDGEMENT</u></p> <p>8) S.C.209/2018 9) S.C.160/2019 10) S.C.195/2019</p>


11/8/2020

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE:- 1. Other cases listed on 12.08.2020 are posted to 28.08.2020 and 29.08.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020 and 24.07.2020 issued by Hon'ble High Court of Karnataka.

II Additional District & Session Court, BRD


Cause List – 12.08.2020

Sl No.	Case No.	Stage
1	Spl. Case 212/2020	Objection
2	Crl Misc 860/2020	Objection
3	Crl Misc 861/2020	Objection
4	Crl Misc 896/2020	Objection
5	Spl. Case 176/2020	Objection
6	Spl. Case 181/2020	Objection
7	Spl. Case 192/2020	Objection
8	Spl. Case 198/2020	Objection
9	Crl Misc 908/2020	Objection
10	Crl Misc 723/2020	Hearing
11	Crl Misc 783/2020	Order
12	Crl Misc 850/2020	Order
13	Spl. Case 71/2017	Await report
14	Spl. Case 314/2017	Await report
15	Spl. Case 40/2009	Judgment
16	Spl. Case 81/2008	Judgment
17	Spl. Case 693/2011	Judgment
18	Spl. Case 37/2012	Judgment
19	Spl. Case 127/2012	Judgment
20	Spl. Case 194/2012	Judgment

Note: Other cases are adjourned as per direction of Hon'ble
HCK

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 12/08/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>CIVIL ARGUMENTS</u></p> <p>1) M.A. 68/2009 2) M.A. 46/2010 3) M.A. 18/2012 4) R.A. 110/2014 5) R.A. 111/2014</p> <p><u>To hear:</u></p> <p>1) R.A. 52/2017 2) SC 70/2016</p> <p><u>Evidence:</u></p> <p>1) M.C. 146/2020 2) SC 229/2012 3) SC 240/2014</p>	<p><u>CRIMINAL ARGUMENTS</u></p> <p>1) S.C. 369/2011 2) S.C. 47/2012</p> <p><u>Further Arguments:</u></p> <p>1) R.A. 149/2017</p> <p><u>Orders:</u></p> <p>1) SC 111/2020</p> <p><u>Judgment:</u></p> <p>1) R.A. 36/2018</p> <p><u>Objection:</u></p> <p>1) Crl.Misc. 891/2020 2) Crl.Misc. 901/2020 3) SC 75/2020 4) SC 88/2020</p> <p><u>To hear:</u></p> <p>1) Crl.Misc. 871/2020</p>


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP
dated: 24/7/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 12-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00-12:00 AM</u>		
1	R.A. 183/2019 (Evidnce) IA/1/2019		RAJASHEKAR K. Vs BHARATHI	T. MURUGESH
2	R.A. 48/2018 (ORDER) IA/1/2018		J.C. NARAYANAPPA Vs BHARATHI	V.N. RUDRESHA

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 12-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	SC 80/2014 (ARGUMENTS.)		HOSAKOTE POLICE STATION Vs SHASHIDHAR	
2	CRL.A 45/2017 (ARGUMENTS.) IA/1/2017		V. PAPA RAO Vs V. LATHA	K.V. KESHAVA
3	CRL.R.P. 23/2018 (ARGUMENTS.) IA/1/2018		RAMESH R.V. Vs NANDAGUDI POLICE STATION	RAVISHANKAR R.N.
4	CRL.A 29/2018 (ARGUMENTS.) IA/1/2018		ATHISH KUMAR Vs ELECTRONIC CITY TRAFFIC POLICE STATION	LOHITH M.
5	CRL.A 107/2018 (ARGUMENTS.) IA/1/2018		BHAGYAMMA. H. Vs BHARATHI	N R GIRISH AND S M N
6	SC 152/2015 (ORDER)		KAGGALIPURA POLICE STATION Vs MUTHURAJU	
7	CrI.Misc. 862/2020 (ORDER)		S. V. RAJANIKANT Vs ANUGONDANAHALLI POLICE STATION	PRATHAP YADAVA R.
8	SC 359/2019 (HBC)		KUMBALAGODU POLICE STATION Vs A1.DHANANJIAH ALIAS RENUKAPRASAD ALIAS NARI ALIAS KUDURE	A
9	SC 1/2020 (HBC)		ELECTRONIC CITY POLICE STATION Vs A3. SHIVAPRASAD	A
10	SC 52/2020 (HBC)		THALAGHATTAPURA POLICE STATION Vs A7. MANOJKUMAR ALIAS KUTTI	A
11	SC 82/2018 (Objection)		ELECTRONIC CITY POLICE STATION Vs A1. K. KRISHNA	

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 12-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	SC 89/2018 (Objection)		ELECTRONIC CITY POLICE STATION Vs A1. HARISHA @ HIRI	
13	SC 100/2018 (Objection)		ELECTRONIC CITY POLICE STATION Vs A3. ANTHONY RAJ @ BANDEPALLI	
14	SC 173/2018 (Objection)		ELECTRONIC CITY POLICE STATION Vs A4. SANTHOSHA @ GALATA	
15	CrI.Misc. 817/2020 (Objection)		SHIVACHARAN PRAJAPATHI Vs AVALAHALLI POLICE STATION	SURESH ASSOCIATES
16	CrI.Misc. 880/2020 (Objection)		K. P. PUTTARAJU Vs BYADARAHALLI POLICE STATION	VIJAYAKUMAR S. C.

Cases listed below are adjourned due to Covid 19

17	SC 32/2014 (JUDGEMENT)	20-08-2020 (3.00- 4.00 PM)	SULIBELE POLICE STATION Vs A1. SRINIVASA .K.N.	
18	SC 254/2018 (Evidnce)	06-10-2020	THALAGHATTAPURA POLICE STATION Vs A1. PARAMESHA ALIAS PARMI	A
19	SC 289/2018 (Evidnce)	06-10-2020	NELAMANGALA RURAL POLICE STATION Vs A1. PRASANNAKUMARA ALIAS PRASANNA	A
20	SC 297/2018 (Evidnce)	06-10-2020	KADUGODI POLICE STATION Vs A1. P. NARASIMHAMURTHY	A
21	SC 303/2018 (Evidnce)	06-10-2020	THIRUMALASHETTIHALLI POLICE STATION Vs A1. SYED MUBARAK	A
22	SC 318/2018 (Evidnce)	06-10-2020	SOLADEVANAHALLI POLICE STATION Vs A1. SUNIL KUMAR. N. K. ALIAS SUNIL	A

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 12-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	SC 320/2018 (Evidnce)	06-10-2020	SOLADEVANAHALLI POLICE STATION Vs A2. RAJENDAR	A
24	SC 349/2018 (Evidnce)	06-10-2020	NELAMANGALA TOWN POLICE STATION Vs A1. PALANETRAKUMAR	A
25	SC 351/2018 (Evidnce)	06-10-2020	KUMBALAGODU POLICE STATION Vs A2. SHASHIRAJ ALIAS SHASHI KUMAR	A
26	SC 203/2014 (Notice to Surety)	06-10-2020	SOLADEVANAHALLI POLICE STATION Vs A5. JEEVAN ALIAS JEEVAN SHET	
